

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

(b)

OA No 2618/92

New Delhi this the 27th day of November, 1997

Hon'ble Shri S.R. Adige, Vice Chairman(A)  
Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Shri Kanak Singh, 596/E,  
Constable,  
T.1/B, Subzi Mandi,  
Delhi-110007

(None for the applicant)

Applicant

VS

Delhi Administration  
through its Chief Secretary,  
Rajpur Road, N/Delhi.

Commissioner of Police,  
Police Headquarters,  
Indraprastha Estate,  
New Delhi-2

(Constable Banwari Lal, DR.)

Respondents

ORDER (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A))

This case was listed at serial No.4 of the regular hearing list and in the absence of the applicant or his counsel, this OA is dismissed for default and non prosecution.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Member(J)

*S.R. Adige*  
( S.R. Adige )  
Vice Chairman (A)